

Annual Report and Annual Accounts of and Review on National Board of examination, New Delhi for 1984.85 and a statement *re* delay in laying Annual Report etc. of Indian Council of Medical Research, New Delhi for 1984.85

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Board of Examinations, New Delhi, for the year 1984-85.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts and the Audit Report of the National Board of Examinations, New Delhi, for the year 1984-85. [Placed in Library. See No. LT-2371/86].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the *Annual Report and Audited Accounts of the Indian Council of Medical Research, New Delhi, for the year 1984-85. [Placed in Library. See No. LT 2372/86]

*The Annual Report and Audited Accounts were laid on the Table on 6th March 1986.

12,20 hrs.

ESTIMATES COMMITTEE

[English]

Statement Showing action taken by Government on recommendation contained in Chapter I and V of First Report of Ministry of Railways

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to lay on the table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of first Report (Eighth Lok Sabha) on the Ministry of Railways—Transportation of Perishable Commodities by Railways.

PUBLIC ACCOUNTS COMMITTEE

[English]

Thirty-third and Thirty-fifth Reports

SHRI F. AYYAPU REDDY (Kurnool) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee—

(1) Thirty-Third Report on Action Taken by Government on the recommendations contained in their 174th Report on Irregular Allowance of Contribution to Scientific Research.

(2) Thirty-Fifth Report on Action Taken by Government on the recommendations contained in their 167th Report on Utilization of Locomotives.
